

ment of Committee to
Examine the Regional
Disparity in Average
per capita income

[Shri Datar]

concerned, naturally it is a question of time. In Bombay, for example, so many States have been merged together. Therefore, the question of effecting uniformity has more to be attended to by the States themselves. I am very happy to find that committees have been appointed in this respect in the States of Madhya Pradesh, Bombay and Mysore and everything is being done to put the whole thing on a uniform basis.

Regarding integration of services, that also is a matter which we are attending to with as much speed as possible. A number of points were made so far as the State administration of Madhya Pradesh was concerned.

15 hours

I must say here that the administration is being carried on in a highly progressive and enthusiastic manner and whatever difficulties there are, the State Ministry has to battle with them or it can seek our aid to the extent necessary. There are a number of cities like Gwalior where certain difficulties have cropped up because the capital has gone from there. A number of persons feel the pinch of what you may call economic factors on account of the removal of the capital from these places. There are a number of such cities in Rajasthan. All Government buildings there formerly State buildings—are a liability; they have to be looked after by us to the extent that we can because crores of rupees have been spent on them. It is our desire for the purpose of having a fuller economy to make such use of those buildings as possible without allowing them to go to waste and dilapidation.

Mr. Chairman: We have to begin non-official business at 3 P.M.

Shri Datar: I shall finish in five minutes. But, if you desire, I shall continue my speech the next day.

Mr. Chairman: He may continue his reply on Tuesday. Now, we shall take up non-official business.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS
FOURTH REPORT

Shri Pahadia (Sawai Madhopur—Reserved—Sch. Castes): Sir, I beg to move:

“That this House agrees with the Fourth Report of the Committee on Private Members’ Bills and Resolutions presented to the House on the 14th August, 1957.”

Mr. Chairman: I shall put the question to the vote of the House.

The question is:

“That this House agrees with the Fourth Report of the Committee on Private Members’ Bills and Resolutions presented to the House on the 14th August, 1957.”

The motion was adopted.

RESOLUTION RE: APPOINTMENT
OF COMMITTEE TO EXAMINE THE
REGIONAL DISPARITY IN AVERAGE
PER CAPITA INCOME—contd.

Mr. Chairman: We shall now proceed with the further discussion of the following Resolution moved by Shri Surendra Mahanty on the 2nd August, 1957:—

“This House is of opinion that a Committee of experts be appointed to study and investigate into the regional disparity in the Indian Union in the average per capita income and in the stages of development, and to recommend ways and means for bringing up the regions that lag behind to the standard of other advanced regions.”

Out of 2½ hours allotted for the discussion, 38 minutes have already been taken and an hour and 52 minutes are still left for further discussion. Dr. K. B. Menon may continue his speech.